

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 4142
TO BE ANSWERED ON 7th January, 2019**

Corporal Punishment in Schools

4142. SHRI M.B. RAJESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of cases reported relating to corporal punishment in schools resulting in serious and grievous injuries and mental trauma resulting in suicides; and
- (b) the action taken by the Government in relation to each serious case?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)**

(a) to (b) A statement indicating the details of the cases relating to corporal punishment, reported in the Central Board of Secondary Education (CBSE) affiliated Schools and the action taken by the Board thereon is annexed as Annexure-I. The information relating to such cases in the schools functioning under the jurisdiction of State Governments is not maintained centrally by this Ministry.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4142 FOR ANSWER ON 7.1.2019 REG. "CORPORAL PUNISHMENT IN SCHOOLS".

S. No.	Affiliation No.	Complaint dated	School Name	Nature of complaint	Action taken
1	630168	03.02.2018	M D Seven Star School, Bani Tehsil Barsar, Distt. Hamirpur HP	Complaint of Corporal Punishment, Physically and Psychologically Harassment, beaten and orally abused, calling with caste to his son Master Chanderpal, Student, Class-9th	Complaint forwarded to Deputy Education Officer (DEO) with the request to take further necessary action as per rules & copy of the letter sent to school with the direction not to allow such incident to happen in future and to Complainant for information.
2	530475	27.04.2018	Swami Vivekanand Public School, Camp, Distt. Yamuna Nagar, Haryana – 135001	Complaint of Corporal Punishment, stopping bus service of his daughter and not allowing her to sit with other students in Computer Class, being psychologically Harassment to his daughter Miss Vanshika, Student, Class-10 th	Complaint forwarded to DEO with the request to take further necessary action as per rules & copy of the letter sent to school with the direction not to allow such incident to happen in future and to Complainant for information.
3	530013	29.05.2018	K L Mehta Dayanand Public Senior Secondary School, No.2, Sector-16, Faridabad, Haryana – 121001	Complaint of Corporal Punishment, Orally abused the student, calling with caste and not permitted to appear in the Examination due to delay in deposit of fees. Physical Assault and Psychological Harassment to his daughter Miss Priyanka Gautam, Student, Class-11 th	Complaint forwarded to DEO with the request to take further necessary action as per rules & copy of the letter sent to school with the direction not to allow such incident to happen in future and to Complainant for information.

4	530642	30.04.2018	Bal Vikas Progressive School, Village Jatal, Distt. Panipat, Haryana – 132103	Complaint of Corporal Punishment, Physically and psychologically Harassment to his son Master Samarth Chugh, Student, Class-2 nd	Complaint forwarded to DEO with the request to take further necessary action as per rules & copy of the letter sent to school with the direction not to allow such incident to happen in future and to Complainant for information.
5	530059	01.03.2018	मेवात मॉडल स्कू ब्र फिरोजपुर झिरका, गुडगांव, हरियाणा - 122104	राष्ट्र पति सचिवालय से प्राप्त मेवात मॉडल स्कूज़ल की बारहवीं कक्षा की छात्रा कु0 रेनू की छात्रावास में मृत्युव हो जाने के संबंध में शिकायती पत्र।	निदेशक, स्कूल एजुकेशन प्लॉशट नं0 B, शिक्षा सदन, सैक्टSR-5 पंचकूला हरियाणा
6	1631077	23.07.2018	Carrier Point Gurukul, Landra Banur, NH-16, Village – Tangori, Distt. Mohali, Punjab-160055	Ignorance of school in respect of accident of class XI student.	Complaint forwarded to The District Education Officer, S A S Nagar, Mohali, Punjab for taking action as per rules.
7	530674	08.09.2017	Ryan International School, Bhondsi, Gurugram	Murder of a student in the school	Show cause notice issued dated 16/09/2017. The present Recognition status is sought from the State Education Department and the school administration is taken over by Govt through Administrator.
8	2130100	-----	Green Wood Sr. School, Rampur, Uttarakhand	Molestation of a student and termination from school.	Complaint forwarded to DEO on 01.12.2018 with request to take appropriate action and inform the complainant.
9	2130093	-----	Dayawati Modi Public School, Raibareilly, UP	Molestation of student of 6th class causing suicide by him	Letter sent to school on 05.12.2018 for seeking their comments.

10	2130814	18.09.2017	Green Wood Sr. School, Rampur, Uttarakhand	Molestation of a student and termination from school.	Complaint forwarded to DEO on 01.12.2018 with request to take appropriate action and inform the complainant.
11	1930236	20.06.2018	Brindhavanna Vidhyalaya, Gandhi Nagar, Karamad, Tamil Nadu -641 104.	Harassment /Torture to a first standard student locking him in the Toilet for hours.	The complaint has been forwarded to Director, Directorate of Elementary Education, DPI complex college Road, Chennai – 600 006.
12	2430192	-----	East Point School, Icchapur, (Near Indrapuri) P.O. Nawabganj, PS Noapara, Distt. North 24 Pargana, West Bengal-743 144	Master Suvajit Roy student of Class – II, is being tortured by school teachers, he is a victim of corporal punishment, bullying, harassment, discrimination, empathy, physical abuse by the 04 school teachers along with two class mate for past 07 month. He is suffering from mentally upset.	Letter sent to the school for necessary action and asked for the comments on the matter. Also One Man IC constituted and on the basis of the report, an advisory was issued to the school vide letter dated 30.01.2018.
13	580002	14.12.2015	Army Public School, Ambala	Hair Cut of students	Complaint forwarded to Director Schools, Army Welfare Education Society
14	1900017	20.01.2016	Kendriya Vidyalaya No. 2, Chennai	Corporal Punishment	Complaint forwarded to Kendriya Vidyalaya Sangathan
15	540003	27.01.2017	Janwahar Navodaya Vidyalaya, Jhajjar, Haryana	Suspicious Death of student	Complaint forwarded to Joint Commissioner, Navodaya Vidyalaya Samiti on 06.03.2017